

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.16/ 2017	-	Petitioner to serve notice on Respondents	241/ 244	India Awake for Transparency Vs Hasham Investment & Trading Company

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **R. SUBRAMANIAN**  
ADV  
938128848

PETITIONER

R. Subramanian

2. **SATJI. P. JOHN**  
SPJ Legal

Advocate for Respondent

Counsel for petitioner is present. Shri Saji P. John of SPJ Legal, Advocate, undertakes to file vakalat for respondent and also for filing objections.

List it on 31.10.2017.

MEMBER (J)

MEMBER (T)